

(a) whether a proposal to allot index numbers to the voters is under consideration of the Government so that there are least chances of any error in the electoral roll;

(b) if so, the details thereof; and

(c) the time, by which a final decision is likely to be taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) and (b) No, Sir.

(c) Does not arise.

[English]

Coal based Industries

6503. SHRI HARADHAN ROY : Will the Minister of COAL be pleased to state :

(a) whether the Government are considering any proposal for setting up coal based industries;

(b) if so, the details thereof, State-wise;

(c) whether the Government have received any request in this regard from the Government of West Bengal and Bihar; and

(d) if so, the response of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) No proposal for setting up coal based industries is under consideration of the Union Ministry of Coal, at present.

(b) Does not arise in view of the answer to part(a) of the question.

(c) No request in this regard has been received in the Union-Ministry of Coal either from the Government of West Bengal or from the Government of Bihar.

(d) Does not arise in view of the answer to part (c) of the question.

Development of Visakhapatnam Export Processing Zone

6504. SHRIMATI SARADA TADIPARTHI : Will the Minister of COMMERCE be pleased to state :

(a) whether the development of Visakhapatnam as an Export Processing Zone is going on for years but it is yet to take off;

(b) if so, the reasons for delay; and

(c) by what time Visakhapatnam E.P.Z. is likely to become operational fully ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c) The Visakhapatnam Export Processing Zone has been operationalised with effect from 1.4.93 on completion of basic infrastructural facilities of the first phase covering an area of 163 acres. Development of the Zone has proceeded satisfactorily after transfer of land in a compact block by the State Government. Of the 18 projects approved so far for establishment in the Zone, two units have commenced operation and another seven units are under various stages of implementation.

[Translation]

Target and Achievements

6505. SHRI THAWAR CHAND GEHLOT :

PROF. RASA SINGH RAWAT :

SHRI N.J. RATHWA :

SHRI T. GOPAL KRISHNA :

DR. MAHADEEPAK SINGH SHAKYA :

PROF. PREM SINGH CHANDUMAJRA :

SHRI JAYSINH CHAUHAN :

SHRI VIJAY SANKESHWAR :

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) the target fixed for the development of Non-Conventional Energy Sources during 1995-96, 1996-97 and 1997-98 in the country, scheme-wise, State-wise;

(b) the details of achievements made in the field of Non-Conventional Energy Sources during the above period, State-wise;

(c) the action-plan being implemented by the Government for promotion of the Non-Conventional Energy Sources;

(d) whether any agreements have been signed with the foreign countries and private companies for the development of Non-Conventional Energy Sources; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b) Statewise targets are fixed for the installation of biogas plants, improved chulhas, solar photovoltaic (SPV) lighting systems and solar cookers. Statewise targets for SPV lighting systems and solar cookers for the year 1997-98 have not been fixed. The details of schemewise, statewise targets fixed for biogas plants, and improved chulhas for the years 1995-96, 1996-97 and 1997-98, and for SPV

lighting systems and solar cookers for the years 1995-96 and 1996-97 and statewise, schemewise achievements made in the field of various Non-Conventional Energy Sources during the years 1995-96 and 1996-97 are given in Statement-I (i), (ii) and (iii) attached.

(c) The details of physical targets proposed to be achieved under the Action Plan, being implemented by the

Government, for the promotion of Non-conventional Energy Sources, during the year 1997-98 are given in Statement-II attached.

(d) and (e) The details of bilateral and multi-lateral agreements/Memoranda of Understanding signed by the Government for the development of Non-conventional Energy Sources in the country are given in Statement-III attached.

Statement-I (i)

Programme-wise and State-wise targets and achievements under major Non-Conventional Energy Programmes during 1995-96, 1996-97 and 1997-98

S. No.	Name of State	Wind Energy (MW)		Small Hydro Power (MW)		Biomass Power (MW)		SPV Water Pumping (Nos.)	
		1995-96	1996-97	1995-96	1996-97	1995-96	1996-97	1995-96	1996-97
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	38.985	9.390	1.00	-	-	-	93	102
2.	Arunachal Pradesh	-	-	-	1.00	-	-	-	-
3.	Assam	-	-	0.20	-	-	-	12	17
4.	Bihar	-	-	-	0.04	-	-	26	40
5.	Goa	-	-	-	-	-	-	10	2
6.	Gujarat	51.158	31.137	-	-	-	-	2	15
7.	Haryana	-	-	-	-	-	-	9	4
8.	Himachal Pradesh	-	-	0.30	0.02	-	-	1	-
9.	Jammu & Kashmir	-	-	1.49	0.02	-	-	7	4
10.	Karnataka	2.025	3.270	1.35	5.40	-	1.0	35	47
11.	Kerala	2.025	-	0.50	3.00	-	-	100	82
12.	Madhya Pradesh	6.300	2.700	1.05	1.00	-	-	8	4
13.	Maharashtra	-	2.770	-	0.74	4.5	1.5	55	27
14.	Manipur	-	-	1.40	-	-	-	1	-
15.	Meghalaya	-	-	-	-	-	-	-	-
16.	Mizoram	-	-	2.00	-	-	-	2	26
17.	Nagaland	-	-	-	-	-	-	-	-
18.	Orissa	-	-	0.76	-	-	-	-	-
19.	Punjab	-	-	-	-	-	-	48	29
20.	Rajasthan	-	-	2.28	-	-	-	61	47

1	2	3	4	5	6	7	8	9	10
21.	Sikkim	-	-	2.76	-	-	-	-	-
22.	Tamil Nadu	281.680	118.485	-	-	17	27	207	93
23.	Tripura	-	-	-	-	-	-	-	-
24.	Uttar Pradesh	-	-	0.40	4.26	3.0	7.5	35	26
25.	West Bengal	-	-	-	0.52	-	-	3	27
26.	A & N Island	-	-	-	-	-	-	-	-
27.	Chandigarh	-	-	-	-	-	-	7	-
28.	D & N Haveli	-	-	-	-	-	-	-	-
29.	Daman & Diu	-	-	-	-	-	-	-	-
30.	Delhi	-	-	-	-	-	-	16	18
31.	Lakshadweep	-	-	-	-	-	-	-	-
32.	Pondicherry	-	-	-	-	-	-	-	-

Statement-I (ii)

S. No.	Name of State	Solar Cooker (Nos.) @				SPV Lighting Systems (Nos.) @				Biomass Gasifier (KW)	
		1995-96		1996-97		1995-96		1996-97		1995-96	1996-97
		Target	Achievement	Target	Achievement	Target	Achievement	Target	Achievement	Achievement	Achievement
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	4000	1627	3000	1321	5800	4912	5600	-	17(1700)	54(1320)
2.	Arunachal Pradesh	50	355	50	269	1136	-	1700	-	-	-
3.	Assam	300	-	300	-	200	188	200	100	-	-
4.	Bihar	500	-	500	-	15000	4905	4350	14614	-	-
5.	Goa	250	392	250	15	-	-	-	-	-	-
6.	Gujarat	2500	3776	3000	865	3000	1503	2000	1632	5(162)	1(40)
7.	Haryana	2500	500	2500	1800	4197	3285	2150	3097	-	-
8.	Himachal Pradesh	4000	974	3000	1035	6200	3736	6100	4700	-	-
9.	Jammu & Kashmir	250	250	250	-	5530	1815	5750	2840	-	-
10.	Karnataka	500	250	500	-	1000	467	1300	-	-	-
11.	Kerala	250	-	250	-	16765	5843	6050	12081	-	-
12.	Madhya Pradesh	17500	17674	17500	13022	-	-	-	500	10(1500)	6(700)
13.	Maharashtra	4000	2818	4000	950	500	-	1000	-	-	1(500)

1	2	3	4	5	6	7	8	9	10	11	12
14.	Manipur	100	72	100	-	500	554	884	-	-	-
15.	Meghalaya	50	232	50	-	1000	-	-	655	-	-
16.	Mizoram	50	-	50	-	129	328	200	-	-	-
17.	Nagaland	50	-	50	-	-	-	-	-	-	-
18.	Orissa	1000	589	1000	116	2090	717	600	223	-	-
19.	Punjab	2500	2189	2500	1795	-	500	750	-	-	-
20.	Rajasthan	2500	770	2500	1295	6600	500	4600	5556	-	-
21.	Sikkim	50	-	50	-	-	-	-	-	-	-
22.	Tamil Nadu	500	4	500	4	4016	600	2266	1219	1(40)	-
23.	Tripura	50	-	50	6	-	598	900	-	-	-
24.	Uttar Pradesh	3500	4000	3500	2500	19000	18915	20000	13800	-	-
25.	West Bengal	500	2416	1000	700	2200	1606	3950	739	-	5(500)
26.	A & N Island	50	-	50	-	-	182	-	38	-	-
27.	Chandigarh	350	-	50	-	300	-	200	-	-	-
28.	D & N Haveli	50	-	250	-	-	-	-	-	-	-
29.	Daman & Diu	-	-	-	-	-	-	-	-	-	-
30.	Delhi	3000	203	3000	-	2000	1671	1000	307	-	-
31.	Lakshadweep	50	-	50	-	206	236	500	291	-	-
32.	Pondicherry	50	74	50	-	-	215	1000	2	-	-

*The State-wise targets for the year 1997-98 have not yet been fixed.

Statement-I (III)

S. No.	Name of State	Biogas Plants (Nos.)					Improved Chulha (Nos)				
		1995-96		1996-97		1997-98	1995-96		1996-97		1997-98
		Target	Achievement	Target	Achievement	Target	Target	Achievement	Target	Achievement	Target
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	20000	20411	11000	13801	16000	225000	2,87,212	175000	2,04,732	200000
2.	Arunachal Pradesh	15	59	40	60	200	5000	1,078	1000	415	30000
3.	Assam	1000	817	1000	343	4000	35000	15,024	20000	4,382	150000
4.	Bihar	3000	1063	2815	682	1320	65000	16,340	60000	6,069	20000

1	2	3	4	5	6	7	8	9	10	11	12
5.	Goa	200	74	70	123	100	10000	10,050	10000	9,444	5000
6.	Gujarat	38250	25751	19000	18019	12000	63000	70,598	43000	63,721	90000
7.	Haryana	2000	1984	1700	1949	2000	50000	34,488	35000	35,340	50000
8.	Himachal Pradesh	1300	1466	1200	1262	1200	35850	36,843	31000	17,390	30000
9.	Jammu & Kashmir	50	38	50	82	250	35000	35,000	30000	30,000	50000
10.	Karnataka	18000	23727	18000	19058	18000	150000	1,11,295	85000	67,588	100000
11.	Kerala	1500	1956	1200	1013	1500	70000	1,01,437	87000	74,234	85000
12.	Madhya Pradesh	19495	17825	18000	18727	20000	245000	3,41,813	235000	2,48,312	235000
13.	Maharashtra	15000	20111	10000	11474	15000	160000	1,78,275	140000	1,69,668	180000
14.	Manipur	150	95	150	201	600	5000	5,012	5000	5,068	30000
15.	Meghalaya	100	-	75	20	300	2000	-	550	-	15000
16.	Mizoram	100	100	120	120	400	3000	3,000	3000	2,950	30000
17.	Nagaland	100	100	200	179	800	5000	600	600	1,850	15000
18.	Orissa	12000	12767	7000	7964	7500	200000	2,12,463	100000	1,72,602	140000
19.	Punjab	3000	3686	4000	3868	4000	55000	64,050	60000	60,000	60000
20.	Rajasthan	5000	5010	1500	1715	1500	180000	2,01,595	170000	1,06,721	100000
21.	Sikkim	150	167	200	201	500	5000	5,208	5000	5,117	5000
22.	Tamil Nadu	8000	8005	4000	3205	2000	200000	3,30,000	225000	2,08,142	100000
23.	Tripura	50	22	50	50	200	2500	4,259	10000	3,188	30000
24.	Uttar Pradesh	10000	10148	11000	11069	15000	300000	3,00,104	240000	2,31,889	215000
25.	West Bengal	6000	7137	8000	8210	10000	100000	1,79,207	160000	1,69,823	290000
26.	A & N Island	5	5	5	7	8	2000	2316	2000	1,740	-
27.	Chandigarh	5	10	10	-	10	2100	1050	2000	1,500	2000
28.	D & N Haveli	3	-	3	2	2	1000	1000	1000	1,000	3000
29.	Daman & Diu	2	-	-	-	-	-	-	-	-	-
30.	Delhi	10	5	7	3	5	15500	21673	12000	2,120	-
31.	Lakshadweep	-	-	-	-	-	300	581	350	188	-
32.	Pondicherry	15	-	5	1	5	2750	2360	4500	3,508	-

Statement-II*Programme-wise Physical Targets for the year 1997-98*

Sl. No.	Programme/ Sub-Programme	Unit	Physical Targets 1997-98
1	2	3	4
Rural Energy			
1.	Family Biogas Plants	Lakh Nos.	1.80
2.	CBP/IBP/NBP	Nos.	300
3.	Improved Chulha	Lakh Nos.	30.00
4.	Biomass/Standalone Gasifiers	MW	6.00
5.	IREP	Block No.	100
6.	Urjagram	Nos.	50
7.	Special Demonstration Projects	Nos.	25
Solar Energy			
8.	SPV Irrigation Pumps	Nos.	1000
9.	Solar Thermal Energy Programme	Coll. area sq. mtrs.	35000
10.	Solar Cookers	Nos.	35000
11.	Wind Pumps & Hybrid System/Small Aerogenerators	KW (Nos.)	25 (100)
Power Generation			
12.	Wind Power	MW	350
13.	Small Hydro Power	MW	20
14.	A. Biomass Power	MW	45
	(a) Biomass Co-generation		
	(b) Biomass Combustion Power		
	(c) Biomass Gasifier Power		
15.	Solar Power		
	(a) Solar Thermal Power	MW	—
	(b) Solar Photovoltaic Power	MW	0.3

1	2	3	4
Urban & Industrial Energy			
16.	Urban & Industrial Energy Projects	MW (Nos.)	10 (6)
New Technologies			
17.	(a) Alternate Fuels for Transportation	Nos.	200

CBP=Community Biogas Plants
IBP=Institutional Biogas Plants
NBP=Night Soil Based Biogas Plants

Statement-III*List of Agreements and Memoranda of Understanding (MOU)*

Title of Agreements/ MOU	Date of Signature
1	2
A. Bilateral	
Philippines	
Memorandum of Understanding between the Ministry of Non-Conventional Energy Sources, Republic of India and the Department of Energy, Republic of Philippines for Enhanced Cooperation in the field of Renewable Energy.	26.2.1996
Russian Federation	
Memorandum of Understanding between the Ministry of Non-Conventional Energy Sources, Republic of India and the Ministry of Fuel & Energy of Russian Federation for Enhanced Cooperation in the field of Renewable Energy.	4.3.1996
USA	
MOU between NREL-USDOE, USA, & SEC, MNES India for close cooperation in the field of testing of Solar Thermal and Photovoltaics products, exchange of non-proprietary scientific information, solar radiation data collection, analysis and dissemination, establishment of links between renewable energy information networks in both India and USA etc.	20.12.1995

1	2
Agreement between USAID and IDBI for providing a total assistance of US \$ 19 million with a component of US \$ 12 million for off-season biomass fuels for power generation in sugar industry under Green House Gas Pollution Prevention Project (GEEP).	10.4.1995
Switzerland	
Agreement with Swiss Development Corporation (SDC) for providing US \$ 2 million each as co-financing for Solar Photovoltaic Market Development and Technical Assistance components of RRDP to IREDA	30.9.93
Denmark	
Agreement with Danish Export Finance Corporation (DEFC) to provide tied aid of US \$ 15 million as co-financing for implementation of wind energy component of India : RRD Project.	7.9.95
Technical assistance of DKK 9,77, 300/- to IREDA by Government of Denmark as Technical Assistance programme for IREDA under Danish assistance for Wind Energy.	6.12.1996
B. Multilateral	
International Development Association (IDA)	
Agreement for providing a credit of US \$ 115 million by IDA for implementation of India Renewable Resources Development Project	5.3.1993
International Bank for Reconstruction & Development (IBRD)	
Agreement for providing a grant of US \$ 26 million for wind energy, solar photovoltaic and technical assistance components of India Renewable Energy Development Project	5.3.93
International Bank for Reconstruction & Development (IBRD)	
Agreement to undertake certain obligations of implementing India Renewable Resources Development Project.	5.3.93

1	2
United Nations Development Programme/Global Environment Facility	
Agreements for two GEF assisted projects namely Hilly Hydro Project and Bio-energy Project with GEF assistance of US \$ 7.5 million and US \$ 5.5 million respectively.	15.3.1994
Unesco	
An ISEEK implementation Agreement between UNESCO and GOI/Ministry of Non Conventional Energy Sources for information exchange.	14.2.1996
Asian Development Bank (ADB)	
Agreement between ADB and Indian Renewable Energy Development Agency for providing credit of US \$ 100 million for implementation of Renewable Energy Development Project by IREDA	24.4.1997

[English]

Setting up of Cement Plants

6506. SHRI RATILAL KALIDAS VERMA :
SHRI BHAGWAN SHANKAR RAWAT :

Will the Minister of INDUSTRY be pleased to state :

(a) whether any proposal has been received from abroad for setting up of Cement Plant in the country particularly in Gujarat and Uttar Pradesh;

(b) if so, the details thereof, State-wise;

(c) whether the Government have given clearance to the said proposal; and

(d) if so, the details thereof alongwith total cost to be incurred on the setting up of the cement plant ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) No, Sir.

(b) to (d) Do not arise.

Decline in Export of Iron-Ore due to ban on Mining

6507. SHRI K.C. KONDAIAH : Will the Minister of COMMERCE be pleased to state :

(a) whether the export of iron-ore from Karnataka has declined substantially due to shortfall in production as